

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 267 of 2014 in
DFR No. 1476 of 2014

Dated : 14th July, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Aryan M.P. Power Generation Pvt. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Hemant Singh

ORDER

IA No. 267 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 07.08.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **07.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt